

(d) The new National Forest Policy, 1988 has stipulated as below and reduce the pressure on demand of timber:

1. Encourage efficient utilisation of forest produce and maximise substitution of wood.
2. Enhance forest cover and productivity of forests through the application of scientific and technical inputs.
3. Forest based industries should raise raw-material direct for meeting their requirements. They should have direct relationship between the factory and individuals who can grow the raw-materials by supporting the individuals with inputs including credit, constant technical advice and finally harvesting and transport services.
4. Farmers, particularly small and marginal farmers should be encouraged to grow on marginal degraded lands available with them wood species required for industries.

Pending Cases Before New Delhi Bench of C.A.T.

6940. SHRI KAMAL CHAUDHRY: Will the PRIME MINISTER be pleased to state:

(a) whether the number of cases in the Central Administrative Tribunal (CAT) is on the increase every year;

(b) the number of cases pending in the Central Administrative Tribunal bench at New Delhi as on 31st December, 1989;

(c) the number of cases filed during the

last three years ending 31st December, 1989 in New Delhi Bench; and

(d) the measures taken by Government for speedy disposal of the cases?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) Yes, Sir.

(b) The number of cases pending (excluding miscellaneous petitions) before the Principal Bench of CAT at New Delhi as on 31.12.89 is 6528.

(c) The number of cases filed during the last three years ending 31st December, 1989 in the Principal Bench in New Delhi is 8421.

(d) With a view to reduce the pendency of the cases, the Government have already decided to set up two additional benches in the Principal Bench of the CAT at New Delhi.

Research Vessel Sagar Kanya

6941. SHRI D. PANDIAN: Will the PRIME MINISTER be pleased to state:

(a) whether the causes of the fire accident that damaged the Research Vessel Sagar Kanya had been investigated; if so, the details thereof;

(b) whether the speed of the Research ship stands reduced to half knots per hour after the damage and repair, its cruising expenses per day have escalated and its fuel consumption has also increased;

(c) if so, the reasons for cruising it to the Carribean Sea;

(d) the speed, cruising expenses per day and fuel consumption of the vessel at present after repairs; and

(e) the reasons as to why the vessel had

not entered the Tamil Nadu shelf till this date?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G.K. MENON): (a) The cause of fire accident on board Research Vessel Sagar Kanya was investigated by the Shipping Corporation of India. The probable cause of fire in the engine room of the vessel was accidental impingement of a jet of diesel oil fuel from the auxiliary engine.

(b) The speed of the vessel at no time has gone below 8 knots per hour. There is no increase in fuel consumption after the accident. The operating cost of the vessel also remains unchanged.

(c) The vessel is undertaking oceanographic research cruise in the Caribbean Sea under the Commonwealth Science Programme jointly organised by the Commonwealth Science Council and the Government of India.

(d) The vessel attains a normal cruising speed of 12 knots under fair weather conditions; the average consumption of fuel, as before the accident, is 15 tons per day at 195/200 revolutions per minute. The daily standing charges for the vessel are Rs. 69,265/- excluding operational expenses such as port dues fuel charges etc.

(e) The vessel has been extensively used for oceanographic and geophysical surveys of the Eastern Continental Shelf of India including the Tamil Nadu shelf.

Status Report on Pollution

6942. **SHRI NARSINGRAO SURYAWANSHI:** Will the PRIME MINISTER be pleased to state:

(a) whether State Pollution Control Boards have been asked to monitor water

and air pollution and prepare status reports; and

(b) if so, the progress made in this regard by various States?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) The State Pollution Control Boards are monitoring air and water quality levels. They have not been asked to prepare status reports.

(b) There are 400 Water Quality Monitoring Stations and 157 Air Quality Monitoring Stations, as on 31st March, 1990.

Preservation of Art, Culture and Historical Places of East and West Champaran Districts in Bihar

6943. **SHRI DHARMESH PRASAD VARMA:** Will the PRIME MINISTER be pleased to state:

(a) whether Government have taken steps to protect, preserve and develop the art, culture and historical places of the East and West Champaran districts of Bihar; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Yes, Sir.

(b) Does not arise.

Schools Without Building in U.P.

6944. **SHRI SARJU PRASAD SAROJ:** Will the PRIME MINISTER be pleased to state:

(a) the locations of Primary, Middle, Secondary and Kendriya Vidyalayas run-